## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 144 OF 2017 & IA NO. 366 OF 2017

Dated: 18<sup>th</sup> September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Sugar Mills Association Madhya Pradesh .... Appellant(s)

**Versus** 

Madhya Pradesh Electricity Regulatory Commission & .... Respondent(s)

Anr.

Counsel for the Appellant(s) : Ms. Neha Garg h/f

Mr. Anand Ganesan

Counsel for the Respondent(s) : Mr. S. Venkatesh

Ms. Nishtha Kumar for R-1

Mr. Nitin Gaur

Ms. Anuradha Mishra for R-2

## **ORDER**

Learned counsel for the appellant states that the Appellant does not wish to file rejoinder.

Pleadings are complete. List the matter for hearing on <u>13.11.2018</u>.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

ts/mk